

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 194 OF 2016 &
IA NO. 415 OF 2016**

Dated: 28th May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of :

Punjab State Power Corporation Ltd.

...Appellant(s)

Vs.

M/s Everest Power Pvt. Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Tarun Johri
Mr. Ankur Gupta
Mr. Ankit Saini for R-1

Mr. Vishrov Mukerjee
Ms. Nishtha Kumar for PTC

Mr. Sakesh Kumar for R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **12.07.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I. J. Kapoor)
Technical Member**